



सत्यमेव जयते

भारत सरकार/GOVERNMENT OF INDIA  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय/  
Ministry of Environment, Forest & Climate Change  
क्षेत्रीय कार्यालय, देहरादून/  
Regional Office, Dehradun



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पत्र सं- NGT/09/2023/1194

Dated: 18/12/2023

To,

**The Hon'ble National Green Tribunal,  
Principal Bench at New Delhi.  
(Court No. 2)**

**Sub:- Status Report-cum-Minutes of the Meeting dated 05.12.2023 in compliance of order dated 21.11.2023 passed in O.A. No. 614/2022, in the matter of Rasesh B. Vissanji & Ors. vs. State of Uttarakhand & Ors.,**

Sir,

The undersigned is directed to refer to the order dated 21.11.2023 passed in the above mentioned O.A. No. 614/2022. The Hon'ble Tribunal at para-5 of order, has directed to file a Status Report within one month at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF.

In compliance of the order, a Meeting was held on 05.12.2023 in the conference hall of Regional Office, MoEF&CC, Dehradun under the Chairmanship of Deputy Director General of Forest (C). The Minutes of the Meeting and list of participants who attended the meeting is submitted alongwith this letter for the kind perusal of Hon'ble National Green Tribunal.

**Encl: As above**

Yours Faithfully,

(Neelima Shah, IFS)

Assistant Inspector General of Forests (C)

**MINUTES OF THE MEETING HELD ON 05<sup>th</sup> DECEMBER, 2023****AGENDA: CHITAI PANT-HARIDATT PETSHALI INTER COLLEGE  
MOTOR ROAD TILL PETSHAL (ONLINE PROPOSAL NO.  
FP/UK/ROAD/9220/2015)**

In compliance of the order dated 21.11.2023 passed by the Hon'ble NGT in OA no. 614 of 2022, a meeting was called under the chairmanship of Deputy Director General of Forest (C), MoEF&CC, Regional Office Dehradun on 05.12.2023.

Following Officers/officials were present in the meeting in person:-

<b>Sl.No.</b>	<b>Name</b>	<b>Designation</b>
1.	Shri Santosh Tewari	DDGF(C), MoEFCC, RO Dehradun Chairman
2.	Shri R.K.Mishra	APCCF-cum-Nodal Officer, Nodal Office, Uttarakhand
3.	Shri Deepak Singh	DFO, Almora Forest Division
4.	Shri Hare Ram Kumar	Technical Office (F), MoEF&CC, RO Dehradun
5.	Shri Vibhor Gupta	EE, CD PWD, Almora
6.	Shri Ashutosh Kumar	EE, Head Office, PWD, Dehradun
7.	Shri Dalip Singh	Tehsildar, Sadar/Almora (Representative of DM, Almora)
8.	Shri Mohan Chandra Pandey	Ameen, Almora
9.	Shri Harish Chandra Joshi	Assistant Engineer, CD, PWD Almora

The Stage-I approval was accorded in the proposal vide this office letter No. 8B/UCP/06/125/2015/FC/1765 dt. 17.11.2020. The DFO, Almora vide his letter No. 3329/12-1, Almora dt. 31.12.2022 reported that the user agency (PWD) has started tree felling and road construction work at some other place other than the approved road alignment hence the user agency violated the rules of FCA, 1980. As a result of which the Stage-I approval was suspended vide this office letter No. 8B/UCP/06/125/2015/FC/1449 dt. 25.01.2023. Subsequently, vide letter dated 25.01.2023 of this office, three queries were raised of which

the point No. 2 asked the user agency to submit a revised proposal. In compliance of which the user agency submitted the revised proposal which was sent to this office through the office of APCCF-cum-Nodal Officer, Uttarakhand vide letter No. 2374/ FP/UK/ROAD/9220/2015, Dehradun dated 15.04.2023. The proposal was examined and five queries were raised by the Regional Office Dehradun vide letter No. 8B/UCP/06/125/2015/FC/860 dated 04.10.2023 of which the replies were submitted by the office of APCCF-cum-Nodal Officer, Uttarakhand vide letter No. 983/12-1 Dehradun dated 21.11.2023.

In this context, it was pointed out that the process was under active consideration of this office and which should be communicated to the Hon'ble NGT following due process.

The proposal was discussed in view of the order passed by Hon'ble NGT. A brief description of the proposal was given by the DFO, Almora Forest Division in this regard.

*After detailed discussion, all the participants accepted that the user agency has violated the rules and constructed the road at the place other than the approved road alignment without prior approval of competent authority. (Attendance sheet of participants is attached as Annexure-I)*

In this context, State Government is requested to submit documents/ clarification/ information on following points:

- (i) The detailed violation report in the proposal.
- (ii) The name of the officials/authority responsible for the violation.
- (iii) The DFO shall verify the area and submit KML file of the original road diversion area and the area where road was actually constructed on ground separately (with different colors) along with the details of length and width.
- (iv) The DFO / CF shall initiate action against violators under section 3A and 3B of the Forest (Conservation) Act, 1980 which is clarified by the MoEFCC guidelines dt. 15.05.2023 (copy enclosed). The DFO shall comply the action within 15 days.

Based upon the discussion in this meeting the State Forest Department should submit the above compliance report as early as possible so that the proposal to be placed before the Regional Empowered Committee (REC) for further action.

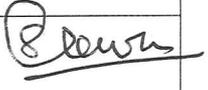
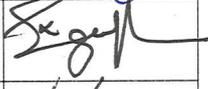
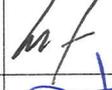
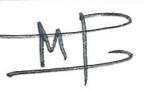
The meeting ended with a vote of thanks.

  
(Santosh Tewari)  
DDGF(C), MoEFCC, RO Dehradun

MEETING ATTENDANCE SHEET

MoEFCC, REGIONAL OFFICE, DEHRADUN  
ON 05<sup>th</sup> DECEMBER, 2023

SUBJECT: Chitai Pant-Haridatt Petshali Inter college motor road till  
Petshal (Online Proposal no. FP/UK/ROAD/9220/2015)

S.No.	Name	Designation & Contact No.	Mail ID	Signature
1.	Shri Santosh Tewari	DDGF(C), MoEFCC, RO Dehradun		
2.	Shri R.K.Mishra	APCCF-cum-Nodal Officer, Nodal Office, Uttarakhand	nodaloffice ddn @ gmail.com	
3.	Shri Deepak Singh	DFO, Almora Forest Division	ifsdeepaksingh @ gmail.com	
4.	Shri Hare Ram Kumar	Technical Office (F), MoEF&CC, RO Dehradun	hrkkrakhrzi@ gmail.com	
5.	Shri Vibhor Gupta	EE, CD PWD, Almora	VIBHORGUPTAMHO @ GMAIL.COM	
6.	Shri Ashutosh Kumar	EE, HoD Office, PWD, Dehradun	MATASHUTOSH@ GMAIL.COM	
7.	Shri Dalip Singh	Tehsildar, Sadar/Almora	Tehalmora@gmail.com	
8.	Shri Mohan Chandra Pandey	Amreen, Almora	Mohan Pandey @ gmail.com	
9.	Shri Harish Chandra Joshi	Assistant Engineer, CD, PWD Almora	Joshiharishh 740@G.mail.com.	
10.			Mohan Pandey @ gmail	
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